

केन्द्रीय विद्युत विनियामक आयोग
CENTRAL ELECTRICITY REGULATORY COMMISSION
4TH Floor, Chanderlok Building, 36, Janpath, New Delhi-110001
Phone: 011-23753942; fax-237539

Date: 17 Feb 2023

To

Additional General Manager (Commercial),
NTPC Limited,
NTPC Bhawan, Core-7, Scope Complex,
7, Institutional Area, Lodhi Road, New Delhi - 110003

Subject: Petition No. 154/MP/2021 – Filing of additional information reg.

Ref: ROP of the hearing dated **7.2.2023**;

Sir

In continuation of the ROP on the above subject, I am directed to request you to file following additional information on or before **10.3.2023** after serving copy to the Respondents:

- (a) The date of stoppage of unit due to seal ring failure, along with the date of work awarded including the complete scope of work for the work awarded;
- (b) The scheduled start date and scheduled completion date of the works along with actual start date and actual completion date of the works;
- (c) The date of synchronization of the unit, after completion of the work;
- (d) The overall availability of the unit during the high and low demand season, and details of shortfall, if any.

2. The Respondents shall file their replies by **31.3.2023**, after serving copy to the Petitioner, who may file its rejoinder, if any, on or before **10.4.2023**. The due date for filing the additional information and reply/rejoinder shall be strictly complied with and no extension of time shall be granted.

Yours sincerely,

Sd/-
(Deepak Pandey)
Assistant Chief (Law)

Copy to:
All Respondents